

exhibited there in foreign countries so that there is this loss?

**SHRI SATISH CHANDRA:** All our goods for which we have an exportable surplus are usually exhibited. They include our traditional goods, like jute goods, textiles, and also some industrial raw materials like mica and shellac, engineering goods, handicrafts handloom products and all sorts of things for which we have an export potential.

**SHRIMATI MAYA DEVI CHETTRY:** I am asking this question because when I saw an exhibition in Cairo last time I saw some machine which they did not want in that country and it was lying idle there. So, I am asking this question.

**SHRI SATISH CHANDRA:** This question relates to exhibitions. As regards show-rooms and trade centres in certain countries, some of the private traders on their own give their goods on consignment basis. They hope to sell them and if they are not able to sell them, they take them away.

**SHRIMATI YASHODA REDDY:** But is it not the duty of the Government of India, before sending these goods abroad, to take care and to see that they are in a working condition and that they come to specific standards?

**SHRI SATISH CHANDRA:** They are always in a working condition and according to standards. It is a question of creating a new market. Such goods do not belong to the Government. If exporters want to display them at trade centres or show-rooms, they are welcome to do so.

**SHRIMATI YASHODA REDDY:** But the hon. Member said that some machines were lying idle because they were not in a working condition.

\*546. [The questioner (Shri V. C. Kesava Rao) was absent. For answer, vide cols. 2797-98 infra.]

\*547 and \*548. [The questioner (Shri Abdur Rezzak Khan) was absent. For answers, vide cols. 2798-99 infra.]

#### GRANT OF NEWSPRINT QUOTA TO JANA SEVAK, CALCUTTA

\*549. { SHRI N. C. SEKHAR:  
SHRI BHUPESH GUPTA:†

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Calcutta daily paper, *Jana Sevak*, has been sanctioned newsprint quota on the basis of its alleged circulation of 10,000 copies;

(b) whether Government have received any complaints in regard to this quota; and

(c) if so, what steps Government have taken to verify the statement by the paper with regard to its circulation figure?

**THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH):** (a) The newsprint allocation to this newspaper is based on the circulation of 14,000 copies, which has been certified by their Chartered Accountants.

(b) No, Sir.

(c) Does not arise.

**SHRI BHUPESH GUPTA:** May I know whether the Minister of Industry has received any information—I will not say complaint—with regard to this matter?

**SHRI MANUBHAI SHAH:** No recent information, Sir. In the last period we did not have the Chartered Accountant's certificate. But for the current period we got the regular Chartered Accountant's certificate and the allotment was made.

†The question was actually asked on the floor of the House by Shri Bhupesh Gupta.

SHRI BHUPESH GUPTA: May I know whether the hon. Minister is aware that nowhere in Calcutta do you see this paper except in one or two places, and whether it has occurred to anybody connected with the Government that a paper with a circulation of 14,000 would be normally sighted in the streets of Calcutta?

SHRI MANUBHAI SHAH: Perhaps, my hon. friend has not come across that paper; that is likely.

SHRI BHUPESH GUPTA: Is it not a fact that the Chairman of the Editorial Board of this paper is Shri Atulya Ghose, Vice-President of the Pradesh Congress Committee, and he did approach the Government with regard to certain matters connected with this paper?

SHRI MANUBHAI SHAH: As far as allocations are concerned, nobody approaches us in that manner. They have to formally apply and the application is adjudged on the auditor's certificate. For two periods we made only small allocations because the Chartered Accountant's certificate was not there. For the current period the Chartered Accountant's certificate came and it was for a circulation of 14,000 and so the quota was allotted.

SHRI BHUPESH GUPTA: I want to know whether the Government have cared to find out that some time in the evening almost every day there is a little business in this house going on when *raddi* paper is sold to certain people and they cart it away. It is a tangible transaction which can easily be found out.

(No reply)

SHRI T. S. PATTABIRAMAN: What is the principle on which newsprint allocation is made to newly started daily newspapers?

SHRI MANUBHAI SHAH: All these papers have to apply to the Registrar of Newspapers in the Ministry of Information and Broadcasting and if they satisfy the Registrar about the

circulation proposed or existing and when it is supported by the Chartered Accountant's certificate, then on that basis, out of the available newsprint for distribution for the whole country's newspaper industry, the allocations are made.

SHRI T. S. PATTABIRAMAN: May I know whether allotment was recently made to "Andhra Prabha" on the basis of the principle just now enunciated by the Minister?

SHRI MANUBHAI SHAH: I think so, though I cannot vouch for every paper; and if there is any discrepancy, which has come to the notice of any hon. Member, I shall be obliged if the discrepancy is brought to our notice and then we will certainly rectify it.

SHRI P. S. RAJAGOPAL NAIDU: What is the allocation to the paper "Sadhana" and what is its circulation?

SHRI MANUBHAI SHAH: I cannot say it off-hand, for there are so many papers. If a specific question is put about a particular paper, I can certainly supply the information.

SHRI BHUPESH GUPTA: Let us go to Andhra, or near it, Tamil Nad. May I know whether it is a fact that after the lock-out in the "Indian Express" at Madras, a Madurai paper is being given quota twice as much, in contravention of certain rules and regulations?

SHRI MANUBHAI SHAH: No, Sir.

KERALA STATE PLANNING ADVISORY BOARD

\*550. SHRI P. A. SOLOMON: Will the Minister of PLANNING be pleased to state whether the Kerala State Planning Advisory Board is at present functioning?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): Yes, Sir.